

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 203
IA No. 06/JPR/2018
CA No. 20/JPR/2021
IA (CA) No. 11/JPR/2022
CP No. 372(ND)2017
TA No. 52/2018
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Urmila Samota

...Petitioner

Versus

Lotus Consbuild Pvt. Ltd. & Ors.

...Respondents

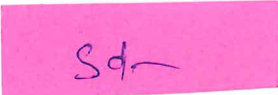
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Petitioner : Naresh Kumar Sejvani, Adv.
For the Respondent : Pawan Sharma, Adv.

ORDER

List the matter on 24.09.2024 & 25.09.2024 at fixed time 2.30 pm.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 24, 2024